

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
IB-242/ND/2022

IN THE MATTER OF:

M/s. Indiabulls Housing Finance Ltd.

...PETITIONER

Vs.

M/s. Gnex Projects Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. Sumesh Dhawan, Mr. Chirag Sharma, Ms. Sakshi Tibrewal and Mr. Shaurya Shyam, Advs.

For the Respondent/Corporate Debtor :Ms. Akshita Salampuria, Counsel

ORDER

Heard Mr. Sumesh Dhawan, Ld. Advocate appearing for the Petitioner.
On the request made by Proxy Counsel for the Corporate Debtor the matter is adjourned for one week. List the matter on **27.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)